GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 2513 TO BE ANSWERED ON 11TH MARCH, 2016

TRAINING AND UPDATION OF AYUSH DOCTORS

2513. SHRI ASHWINI KUMAR CHOUBEY: SHRIMATI RITI PATHAK: SHRI KAPIL MORESHWAR PATIL:

Will the Minister of **HEALTH AND FAMILY WELFAFRE** be pleased to state:

(a) whether Government has taken or proposes to take any step for periodical training and updation of medical knowledge of practitioners of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy system of medicine to allow the AYUSH practitioners to perform medical abortions and also prescribe allopathic drugs post one year diploma course; and

(b) if so, the details of its implementation thereof, State/UT-wise, along with the outcome thereon?

ANSWER THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

(a) & (b): The Government of India has formulated a Draft Bill on Amendments to the MTP Act in which there is a proposal to allow AYUSH practitioners, homeopaths and paramedical staff (excluding Yoga and Naturopathy) in the public sector to administer medical methods of abortion on pregnant women under certain conditionalities including the requisite training and certification which would be specified in the rules.

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